

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).2282/2006

KHALEK SHAIKH

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With appln(s) for bail and office report )

Date: 01/08/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rauf Rahim,Adv.

For Respondent(s)

Mr. Tara Chandra Sharma,Adv.

Ms. Neelam Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

The learned counsel for the respondent has submitted that the respondent does not

intend to file any reply as the notice was issued from the Hon'ble Court only in respect of the

question of sentence.

List before the Hon'ble Court.

(B. Sudheendra Kumar)

Registrar

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